NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

handramouli Probhekar

(f) R. Venkatavarados

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R6 present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He prayed for time to make submissions. Time is extended at request. Put up on 16.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)